

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).32098/2013

UPSC

Petitioner(s)

VERSUS

AJIT KUMAR SINGH & ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 14/02/2014 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Binu Tamta,Adv.

For Respondent(s)

Dr.Ajay Kumar,adv.
Mr.Kaushal Yadav,adv.

UPON hearing counsel the Court made the following

O R D E R

Await return of notice of respondent Nos. 2 & 3. Respondent No.1 has filed vakalatnama. It is submitted by the above counsel that his name is not being shown. Office is directed to update the data.
List the matter on 8.07.2014.

|

|

|(Sunil Thomas)

|

|

|Registrar

|